

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**43. C.P. 211/(MB)/2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**MS. LAKSHMI GURUNG**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2024**

**NAME OF THE PARTIES: - DR Sanjay Murari Chaturvedi**  
**V/s**  
**Accommodation Times Private Limited**

**Section: 271-273 of the Companies Act, 2013**

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**ORDER**

Adv Farzeen C. Pardiwalla a/w Adv Nupur Shah i/b Pooja Gaikwad appeared for the Petitioner through VC. Adv. Karan Varma appeared for the Respondent No.2 through VC. Counsel for the Respondent No.2 needs more time to file reply. A last opportunity is granted to the Respondent No.2 to file reply within a period of two weeks, failing which the right to file reply shall stand forfeited. List this matter on **04.03.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**LAKSHMI GURUNG**  
**Member (Judicial)**